

ITEM NO.1-PH

COURT NO.7

SECTION PIL

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 167/2012

SHREYA SINGHAL

Petitioner(s)

VERSUS

U.O.I.

Respondent(s)

(With appln(s) for exemption from filing O.T. and impleadment and urgent directions and office report)
(For Final Disposal)

WITH

W.P.(C) No. 21/2013
(With Office Report)

W.P.(C) No. 23/2013
(With Office Report)

W.P.(C) No. 97/2013
(With Office Report)

W.P.(Crl.) No. 199/2013
(With appln.(s) for directions and Office Report)

W.P.(C) No. 217/2013
(With appln.(s) for stay and appln.(s) for permission to file additional documents)

W.P.(Crl.) No. 222/2013

W.P.(Crl.) No. 225/2013
(With Office Report)

W.P.(C) No. 758/2014
(With appln.(s) for stay and Office Report)

W.P.(Crl.) No. 196/2014
(With Office Report)

Signature Not Verified

Date : 25/02/2015 These petitions were called on for hearing

Digitally signed by

today.

Om Parkash Sharma

Date: 2015.02.28

13:35:01 IST

Reason:

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Petitioner(s)

WP(CRL)167/2012

Mr. Soli Sorabjee, Sr. Adv.
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WP(Crl)199/2013 Mr. Sanjay Parikh,Adv.
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Mr. Abhay Nagvai, Adv.

WP(C)NO.217/2013 Mr. Shyam Divan, Sr. Adv.(Not present)
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WP(Crl.)No.225/2013 Mr. Kush Chaturvedi,Adv.

WP(C)758/2014 Mr. Sai Deepak, Adv.
Ms. Tanya,Adv.
Mr. Abhinav Mukerji,Adv.

WP(Crl.)196/2014 Mr. Renjith B. Marar,Adv.
Ms. Lakshmi N. Kaimal,Adv.

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For Respondent(s)
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Mr. Sehim,Adv.

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State of Telangana Mr. P. Venkat Reddy,Adv.
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For M/s. Palwai Venkat Law Associates
Mr. Guntur Prabhakar,Adv.
Ms. Prerna Singh,Adv.

CRL.MP..12053/2014 Mr. Ram Sankar,Adv.
In WP(Crl.)167/2012 Mr. G. Ananda Selvam,Adv.
Mr. Mayilsamy K,Adv.
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CrlMP..888/2014 Mrs. Priya Puri,Adv.
In WP(Crl.)167/12 Mr. Abhimanyu,Adv.
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Mr. Ranjay Kr. Dubey,Adv.
Mr. Subail farrukh,Adv.

CrlMP..8304/13 Mr. Gireesh Kumar,Adv.
Mr.Sriram P,Adv.Mr. Vijay Kumar,Adv.

For Intervenor Dr. Nafis A. Siddiqui,Adv.
In WP(Crl)222/2014)

For impleadment
Crl.MP.No.888/2014 Mr. Subail Farookh,Adv
in WP(Crl)167/2012 Ms. Priya Puri,Adv.
Ms. Vidushi Subham,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Mr. Tushar Mehta, learned Additional Solicitor General appearing for Union of India started his submissions at 10.40 a.m. and was on his legs till the Court rose for the day.

The matters remained part-heard.
List the matters tomorrow the 26th February, 2015 as part heard.

(O.P. SHARMA)
COURT MASTER

(DEEPAK MANSUKHANI)
COURT MASTER

(INDU BALA KAPUR)
COURT MASTER